

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 19.05.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri B.S.Sandhu , Advocate	S.B.Civil Misc.Tr.Pet.No.123/ 2015,Smt.AnjaliV/s Jayant Soni	Mr.Sajjan Singh & Vikaram Singh	Mr.Rajendra Soni

CAUSE LIST 20.05.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Harish Purohit , Advocate	D.B.Criminal Misc.Pet.No.1173/ 2014,Rahul Soni V/s Smt.Nikita @ Naina	Mr.C.S.Kotwani	Mr.B.K.Bhatnagar & P.R.Prajapat
2	Shri Harish Purohit , Advocate	D.B.Civil Misc.Appeal No.513/2016Smt. Pinki V/s Chandan	Mr.Ramesh Panwar & M.S.Soni	Mr.Rakesh Arora
3	Smt.Meena Kothari,Advocate	S.b.Civil Misc.Appeal No.777/2009, Bhabhuta Ram V/s G.d.Sexean & Ors	Mr.Narendra Thanvi	Mr.Prabhat Ojha ,R-1 Mr.S.G.Ojha -R-2
4	Smt.Meena Kothari,Advocate	S.B.CivilWrit Pet.No.755/2014,Ram ChandraV/s AppellantRent Tribunal & Ors.	Mr.Rajesh Choudhary	Mr.Arjun Purohit
5	Dr.Prmila Acharya,Advocate	S.B.CivilMisc.Tr.Pet. No.58/2015, Smt.MohiniV/s PawanBhattA/w D.b.Civil Misc.Appeal No.1824/2014,Lilit V/s Asha Sharma	Mt.Tribuwan Gupta	Mt.Shambhoo Singh


उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर